

1	2	3
Dia Ammonium Phosphate	298.44	379.24
Single Super Phosphate	354.79	545.42
Complexes	582.11	685.68
Muriate of Potash/Sulphate of Potash	113.25	207.06

Royalty on Foreign Trade Marks

3738. SHRI PRAKASH V. PATIL:
Will the PRIME MINISTER be pleased to state:

(a) the number of industrial units having foreign collaborations/foreign marks as on date; and

(b) the amount of royalty remitted by these industrial units to their foreign collaborators?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) The information is being collected and will be laid on the Table of the House.

Consumer Protection Fund

3739. PROF. ASHOK ANAND-RAO DESHMUKH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a Consumer Protection Fund;

(b) if so, the details thereof; and

(c) the time by which a final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) There is no proposal to set up a Consumer Protection Fund. However, creation of a Consumer Welfare Fund was taken up with the Ministry of Finance and is under the consideration of that Ministry.

Ongoing Electronics Schemes

3740. SHRI CHATAN P. S. CHAUHAN:

SHRI DATTATRAYA BANDARU:

SHRIMATI SUMITRA MAHAJAN:

Will the PRIME MINISTER be pleased to state:

(a) the details of the on going electronics schemes/projects of the Department of Electronics.

(b) the year and month of launching such projects, the estimated cost of each project and their completion schedule;

(c) whether some of the projects have not been completed within the scheduled time resulting in cost escalation;

(d) if so, the details of such projects, the amount of cost escalation, project-wise; and

(e) the steps taken or proposed to be taken by the Government to expedite the completion of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (e) The details of the ongoing Departmentally run electronic projects/programmes as well as the projects sponsored through Public Sector Undertakings/Autonomous Societies under the control of the Department, are given in the attached Statement I. Most of these projects/programmes are continuous in nature. The details of some major time bound projects are given in the attached Statement II. The progress is being monitored through periodic reports submitted to the Monitoring Committees constituted by the Department of Electronics.